## **SCHEDULE**

(See section 2)

## Acts being repealed

- 1. The Police Agra Act, 1854 (Act no. 16 of 1854)
- 2. The Mirzapur Stone Mahal Act, 1886 (Act no. 5 of 1886)
- 3. The Uttar Pradesh Appropriation (Vote on Account) Act, 1980 (Act no. 33 of 1980)
- 4. The Uttar Pradesh Appropriation Act, 1980 (Act no. 34 of 1980)
- 5. The Uttar Pradesh Appropriation (Vote on Account) Act, 1993 (Act no. 11 of 1993)
- 6. The Uttar Pradesh Appropriation Act, 1993 (Act no. 12 of 1993)
- 7. The Uttar Pradesh Appropriation (No. 2) Act, 1993 (Act no. 59 of 1993)
- 8. The Uttar Pradesh Appropriation (Vote on Account) Act, 1996 (Act no. 11 of 1996)
- 9. The Uttar Pradesh Appropriation Act, 1996 (Act no. 12 of 1996)
- 10. The Uttar Pradesh Appropriation (Vote on Account) (No. 2) Act, 1996 (Act no. 32 of 1996)
- 11. The Uttar Pradesh Appropriation (No. 2) Act, 1996 (Act no. 38 of 1996)
- 12. The Uttar Pradesh Appropriation (Vote on Account) Act, 1997 (Act no. 12 of 1997)
- 13. The Uttar Pradesh Appropriation Act, 1997 (Act no. 13 of 1997)
- 14. The Uttar Pradesh Appropriation (Vote on Account) Act, 2002 (Act no. 11 of 2002)
- 15. The Uttar Pradesh Appropriation Act, 2002 (Act no. 12 of 2002)